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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 1582/2000

ANSAL THEATRES AND CLUBOTELS PVT. LTD. Plaintiff
Through: None.

versus

DELHI POWER COMPANY LTD. & ANR. Defendants
Through: Mr. Sanjeev Kumar Dubey with Mr.
Rajmangal Kumar, Adv for D1.

CORAM: SH. RAJ KUMAR TRIPATHI (DHJS) JOINT REGISTRAR (JUDICIAL)

% ORDER 13.01.2021

[Virtual Court Hearing]

There is no appearance/representation on behalf of plaintiff.

List for cross examination of PW1- Mr. R. A. Gupta on 20.04.2021.

RAJ KUMAR TRIPATHI (DHJS) JOINT REGISTRAR (JUDICIAL)

JANUARY 13, 2021 SK